

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**2. CP 3185/2018**

**CORAM: SHRI H.V. SUBBA RAO, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2021**

**NAME OF THE PARTIES: - Nandu Finvest Pvt. Ltd**

**V/s**

**RoC, Mumbai**

**Section: 252 (1) of Companies Act, 2013**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Ld. Advocate Mr. Vipin Shrimali appeared for the appellant company. The matter is listed for de novo hearing. List the matter on **04.03.2021** before the regular bench for hearing.

**Sd/-**

**RAVIKUMAR DURAISAMY**

**Member (Technical)**

Dated this the 9th day of Feb 2021  
SUSHIL

**Sd/-**

**H.V. SUBBA RAO**

**Member (Judicial)**